GOVERNMENT OF INDIA MINISTRY OF DEFENCE DEPARTMENT OF DEFENCE LOK SABHA

UNSTARRED QUESTION NO.4844

TO BE ANSWERED ON THE 16TH DECEMBER, 2016

CONSTRUCTION AROUND ORDNANCE DEPOTS

4844. SHRI PARVESH SAHIB SINGH:

Will the Minister of DEFENCE j{kk ea=h be pleased to state:

(a) whether the Government has recently changed its policy towards construction around the ordnance depots;

(b) if so, the details thereof;

(c) whether the Government has taken relevant security measures and implications into account before making the said move; and

(d) if so, the details thereof?

ANSWERMINISTER OF STATE(DR. SUBHASH BHAMRE)IN THE MINISTRY OF DEFENCEरारायमं ो(डा. सुभाष भामरे)

(a) & (b): Ministry of defence has amended its guidelines dated 18.05.2011 for issuance of No Objection Certificate for building constructions in the vicinity of Defence Establishment including Ordnance Depots on 21.10.2016. As per the revised guidelines, the security restrictions in respect of defence establishments / installations located at 193 stations shall apply up to 10 mtrs only from the outer wall of such establishments / installations. Further, in respect of 149 stations located in the State of Jammu & Kashmir, the restrictions shall apply up to 100 mtrs from the outer wall of such defence establishments / installations. However, the security restriction in respect of rest of the military station will remain same as per Ministry of Defence guidelines dated 18.05.2011.

(c) & (d): The revised guidelines have been issued after due consultations and taking into account security implications vis-à-vis interest of people whose lands fall in the area of security distance around the defence establishments.
